Name of the Corporate Debtor : K.I.(International) Limited Date of commencement of CIRP: 24.07.2025 (Order Publised on 29.07.2025)

List of creditors as on: 19.08.2025

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of	claims received	Summary o	of claims admitted	Amount of contingent	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted	claims				
1	Secured financial creditors belonging to any class of creditors	-	_	-	-	-	-	-	-	-
2	Unsecured financial creditors belonging to any class of creditors	-	_	-	-	-	-	-	-	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					ı	-			
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					-	-			
5	Operational creditors (Workmen)									
6	Operational creditors (Employees)									
7	Operational creditors (Government Dues)	3	22,18,55,838.00	2	21,14,06,339.00		17,54,999.00	86,94,500.00		
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	19,85,71,970.83	3	11,74,95,291.00	-	-	8,10,76,679.83		
9	Other creditors, if any,									
	Total	7	42,04,27,808.83	5	32,89,01,630.00	-	17,54,999.00	8,97,71,179.83		

Αn	nexi	ıre-I

Name of the Corporate Debtor : K.I.(International) Limited

Date of commencement of CIRP: 24.07.2025 (Order Publised on 29.07.2025)

List of creditors as on: 19.08.2025

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl.	.	Name of creditor	Identification No.	Details of claim received			Details of claim a	dmitted			Amount of	Amount of any	Amount of	Amount of	Remarks, if any
No	D.										continge nt	mutual dues,	claim not	claim	
				Date of receipt Amount	Amount of	Nature of	Amount covered by	Amount	Whether	% of voting	claim	that may be set-	admitted	under	
							NIL								

Annexure-2

Name of the Corporate Debtor: K.I.(International) Limited

Date of commencement of CIRP: 24.07.2025 (Order Publised on 29.07.2025)

List of creditors as on: 19.08.2025

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl.	Name of creditor	Identification No.	Details of claim	received	Details of claim admitted						Amount of	Amount of	Amount of	Remarks, if any
No.			Date of receipt	Amount	Amount of	Nature of	Amount covered by	Whether	% of voting	contingent	any mutual	claim not	claim under	
						NIL								

Annexure - 3

Name of the Corporate Debtor : K.I.(International) Limited

Date of commencement of CIRP: 24.07.2025 (Order Publised on 29.07.2025)

List of creditors as on: 19.08.2025 List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

	Details of claim admitted							
Date of Amount claimed Amount of claim Nature of Amount covered by Amount covered by Whether	1							
receipt admitted claim security interest guarantee related party?								

NIL

Annexure – 4

Name of the Corporate Debtor : K.I.(International) Limited Date of commencement of CIRP: 24.07.2025 (Order Publised on 29.07.2025)

List of creditors as on: 19.08.2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

			y class of credi	.013)									
 SI. No.	Name of creditor	Details of clai	m received								II .	Amount of claim under	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee		% of voting share in CoC	claim	dues, that may be set- off	admitted	verification	
						NIL							

Annexure - 5 Name of the Corporate Debtor: K.I.(International) Limited Date of commencement of CIRP: 24.07.2025 (Order Publised on 29.07.2025) List of creditors as on: 19.08.2025 List of operational creditors (Workmen) (Amount in₹) Details of claim admitted Sl. Name of authorised Identification No. Details of claim received Remarks, if any Amount of Amount of any Amount of Amount of No. representative, if any contingent mutual dues, claim under claim not claim that may be verification admitted Date of receipt Whether % voting share in Amount Amount of Nature of set-off CoC, if claimed claim claim related applicable admitted party? NIL Annexure - 6 Name of the Corporate Debtor: K.I.(International) Limited Date of commencement of CIRP: 24.07.2025 (Order Publised on 29.07.2025) List of creditors as on: 19.08.2025 List of operational creditors (Employees) (Amount in₹) Name of authorised Identification No. Details of claim received Details of claim admitted Amount of Amount of any Amount of Amount of Remarks, if any Remarks for internal representative, if any No. contingent mutual dues, claim under claim not purpose claim that may be setverification admitted Date of receipt Whether % of voting share in Amount of Nature of Amount off claimed claim claim related CoC, if admitted party? applicable NIL 2 3 Claims received on account of outstanding Salaries of Ex-employees NIL Claims received on account of outstanding Gratuity of ex-employees

Annexure - 7

Name of the Corporate Debtor : K.I.(International) Limited Date of commencement of CIRP: 24.07.2025 (Order Publised on 29.07.2025) List of creditors as on: 19.08.2025

List of operational creditors (Government dues) (Amount in₹)

Sl. Details of Claimants		Details of claim red	ceived		Detai	ls of claim ad	mitted			Amount of	Amount of	Amount of claim	Amount of claim	Remarks, if any
No.	Department	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest		related	% of voting share in CoC	contingent claim	any mutual dues, that may be set-off	not admitted	under verification	
1	The Deputy Commissioner of Income Tax	12-08-2025	17,55,000.00	1.00	Penalty Demand	0	0	NO	NIL	0	0	17,54,999.00	0	The claim is contingent and hence admitted by Rupee I and the claim of Rs. 1,754,999 is rejected. The appeal against the penalty order is pending before the Hon'ble Commissioner Appeal.
2	Assisstant Commissioner (ST)(FAC)	12.08.2022	21,14,06,338.00	21,14,06,338.00	GST liability	0	0	NO	91.27	0	0	0	0	-
3	Deputy Commissioner of IT- TDS	12.08.2022	86,94,500.00	0	TDS liability	0	0	NO	NIL	0	0	0	86,94,500.00	The full claim amount has been kept under verification, as the assessment order copy requested has not been submitted.
	TOTAL		22,18,55,838.00	21,14,06,339.00					91.27			17,54,999.00	86,94,500.00	

Annexure - 8

Name of the Corporate Debtor: K.I.(International) Limited Date of commencement of CIRP: 24.07.2025 (Order Publised on 29.07.2025) List of creditors as on: 19.08.2025

				List	of operational	l Employees a	es and Government Dues)							
Sl. No	Name of creditor	Details of claim re	ceived		Detai	ls of claim ad	mitted			Amount of contingent	Amount of	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
No		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest			% of voting share in CoC	contingent claim	any mutual dues, that may be set-off	not admitted	under verification	
1	Greta Steels Private Limited	12-08-2025	9,72,80,900.00	9,72,80,900.00	Sale of goods to CD	0	0	NO	NIL	0	0	0	0	The claimant is treated as related party of the CD
2	Mahendra Sponge and Power Limited	12-08.2025	2,54,33,149.00	1,94,64,084.00	Sale of imported coals to CD	0	0	YES	8.40	0	0	0		The claim has been kept under verification to the extent of Rs 5,969,065, as no document for interest and/or confirmation of outstanding balance w.r.t. interest is provided. Hence, the portion of claim towards interest charged is kept under verification.
3	Mar-Tech Insurance Surveyors and Loss Assessors Pvt Ltd	12.08.2022	8,57,921.83	7,50,307.00	Professional Service provided to CD	0	0	YES	0.32	0	0	0		The claim has been kept under verification to the extent of Rs. 107,615. The admitted portion of the claim has been verified on the basis of the books of accounts of the Corporate Debtor. However, for the balance amount, no account balance confirmation has been provided to justify limitation.
4	Sugali Ventures Limited (Formerly Anchor Projects Ltd)	12.08.2022	7,50,00,000.00	0		0	0	YES	NIL	0	0	0		The full claim amount has been kept under verification. The supporting documents evidencing the nature of transactions and relevant agreement etc have not yet been submitted.
	TOTAL		19,85,71,970.83	11,74,95,291.00					8.73	·		·	8,10,76,679.83	

						ommencement of C	Annexure – 9 rate Debtor : K.I.(I CIRP: 24.07.2025 (C creditors as on: 19	Order Publised on					
	List of other creditors (Other than financial creditors and operational creditors) (Amount in₹)												
1	Name of creditor								Amount of continge nt claim	Amount of any mutual dues, that may be set-	claim not	Amount of claim under	Remarks, if any
		Date of receipt claimed Claim admitted Claim Amount covered by guarantee party? Nature of claim by guarantee party?								off		verificati on	
	NIL												